

State/ Organisation	No. of big Power Stations	No. of small hydro Stations	Generation (MU) (1985-86)
5. Nagaland	—	1	—
6. Tripura	—	3	65
7. Arunachal Pradesh	—	22	—
g. Mizoram	—	1	—
TOTAL N.E. REGION	5	34	998
TOTAL ALL INDIA :	114	89	50933

NOTE :—Does not include generation from certain micro/mini hydel stations located in isolated areas.

Letters of Intent and Industrial Licences for 'No Industry' districts in Bihar

3359. PROF. CHANDRA BHANU DEVI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of letters of intent and industrial licences issued during Sixth Plan period for 'No Industry' districts in Bihar; and

(b) the nature of industries set up and their locations and the cost of each project ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) 'No-Industry Districts' were identified in November, 1981. During the years 1982 to 1986 (upto September, 1986), a total number of 17 letters of intent and 5 industrial licences (including 3 carry-on-business licences) were granted under the provisions of the Industries (Development & Regulation) Act for setting up of units in 'No-Industry districts' of Bihar.

(b) Details, such as name & address of the undertaking, location (including the

name of district), item(s) of manufacture and capacity, etc. in respect of all letters of intent and industrial licences issued are being published regularly by the Indian Investment Centre in their 'Monthly Newsletter'. Copies of this publication are being sent to the Parliamentary Library regularly. Generally, it takes about 3 to 4 years for an industrial project to fructify. Actual gestation period, however, varies from project to project. Thus, the industrial projects for which the above letter of intent and industrial licences have been granted would presently be at various stages of implementation.

Information regarding actual investment/cost involved in projects for which letters of intent/industrial licences have been granted is not maintained centrally in the Secretariat for Industrial Approvals in the Ministry of Industry.

Allocation of Edible Oils and Sugar to Bihar

3360. PROF. CHANDRA BHANU DEVI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the month-wise quantity of edible oils and sugar allotted to Bihar during

the past six months ; and

(b) the quantity out of allotted quota not lifted by the State Government during these months ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI

AZAD) : (a) and (b). A statement indicating the allocation of edible oils and levy sugar made by the Central Government to Bihar during May-October, 1986 and quota lifted/unlifted by the Government of Bihar during this period is given below.

Statement

(Figures in M. Tonnes)

	Edible Oils		Levy Sugar	
	Allocation	Lifting	Allocation	Unlifted
May, 1986	550	23	31,583.00	—
June, 1986	550	443	31,583.00	1,472.90
July, 1986	550	927	31,583.70	1,760.10
August, 1986	700	550	31,583.00	298.10
September, 1986	1100	300	36,629.30	4,323.70
October, 1986	700	1400	36,628.50	—

Losses in Coal India Limited

3361. PROF. CHANDRA BHANU DEVI : Will the Minister of ENERGY be pleased to state :

(a) whether Coal India Limited is functioning in heavy losses ; and

(b) the year-wise losses incurred by it during the last three years ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Coal India Limited had been incurring losses till 1980-81. It earned a profit of Rs. 34.20 crores in 1981-82.

Losses suffered by Coal India Limited during the last three years were as under :

Year	Losses suffered (Rs. in crores)
1983-84	242.68
1984-85	78.03
1985-86	Accounts not yet finalised

[English]

Use of Telephone Accessories Purchased from Open Market

3362. SHRI SATYENDRA NARAYAN SINHA) : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Department of Telecommunications will freely permit use of